

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

182(ND)/2017 (Appeal No. 29/2017)

Under Section: 252(3)

In the matter of:

M/s Pivot Merchandise & Apparel Pvt Ltd.

....Appellant

Vs.

ROC

....Respondent

Order delivered on 27.09.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Appellant

: Mr. Mukesh Kumar, CS

For the ROC

: Ms. Kusum Yadav,
Company Prosecutor

For the IT

: Ms. Easha Kadian for
Ms. Lakshmi Gurung, St. Counsel

ORDER

Order reserved.

— SID —

**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**